

(a) whether there is any proposal to introduce new trains in South Central Railways; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Introduction of new trains at the time of every revision of All India Railway Time Table is a continuous process.

(b) In the May, 1990 Time Table, following new train services have been provided in South Central Railway:

1. Jammu Tawi-Mangalore/Tiruchchirappalli Weekly Express (via Vijayawada, Kazipet etc)
2. Two pairs of passenger trains between Guntur and Macherla.
3. Two pairs of passenger trains between Guntur and Sattenapalla.
4. One pair of passenger trains between Macherla and Nadikudi.
5. Tirupati-Kakinada Tirumala Express extended to/from Visakhapatnam.
6. Ongole-Vijayawada Passenger extended to Eluru.
7. Secunderabad-Nadikudi Passenger extended to Guntur.

In addition to the above, a new super-fast Broad Gauge-cum-Metre Gauge service between Delhi and Vasco-da-Gama via Miraj is being introduced with effect from 18.6.1990.

Purchase of Airbus A-320

8752. SHRI YADVENDRA DATT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether file No. A.V. 18018/14/84 AC dealing with the purchase of Airbus A-320 is untraceable and missing;

(b) if so, the steps Government are taking to trace the file and punish those responsible for losing the file; and

(c) whether the contents of the missing file have been retrieved from other files?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) Efforts are being made to trace the file.

(c) Some part of the correspondence portion of the file has been retrieved from other records.

Power Survey Committee

**8753. SHRI GANGA CHARAN LODHI:
DR. LAXMINARAYAN PANDEY:**

Will the Minister of ENERGY be pleased to state:

(a) whether the Fourteenth Power Survey Committee set up to review the demand projections to finalise the Eighth Plan proposals for Power Sector, has submitted its report to Government; and

(b) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMED KHAN): (a) and (b). No, Sir, The Fourteenth Power Survey Committee was set up on 13th February, 1989 and is to submit its report by 31st December, 1990.

[*Translation*]

LPG Agencies in Bharuch, Gujarat

8754 SHRI CHANDUBHAI DESHMUKH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state.

(a) the number of cooking gas agencies in Bharuch district of Gujarat.

(b) the names of tehsils in this district which do not have any cooking gas agency;

(c) whether Government propose to allot such agencies there; and

(d) if so, by what time?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) As on 1.4.1990, 11 distributorships were in operation in Bharuch district of Gujarat.

(b) The following Tehsils in this district have not been covered by LPG distributorship:

Amod, Dediapada, Hansot, Jhagadia, Sagbara, Valia and Vagra

(c) No distributorships have been planned by the oil companies in the above Tehsils so far.

(d) Does not arise.

[*English*]

LPG Connections from M. P.s Quota

8755. SHRIGUMAN MALLODHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have discontinued the practice of allotting LPG connections on Priority basis on the recommendations of Members of Parliament;

(b) if so, the reasons therefor; and

(c) if not, the number of such connections released during the last six months?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) No, Sir.

(b) Does not arise.

(c) During the last six months, following numbers of LPG connections have been released on priority basis on the recommendations of the Members of Parliament:

<i>Month</i>	<i>No. of connections</i>
November, 1989	1,348
December, 1989	952
January, 1990	606
February, 1990	1,141
March, 1990	1,596
April, 1990	1,779 (Provisional)